

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

OA 823 of 1997
OA 833 of 1997
OA 905 of 1997
OA 780 of 1997
OA 389 of 1997

New Delhi, this the 11th day of August, 1997.

Hon'ble Dr. Jose P. Verghese, Vice Chairman(J)
Hon'ble Mr. N. Sahu, Member(A)

OA 823 of 1997

Krishan Kumar
(D/1513)
S/o Sh. Dungar Ram Sharma
R/o D-87, Pushpanjali Enclave,
Pitampura, Delhi ...Applicant

(By Advocate : Shri Shyam Babu)

Versus

1. Govt. of NCT Delhi
through its
Chief Secretary
5, Sham Nath Marg,
Delhi
2. Sr. Addl. Commissioner of Police(Admn)
Police Headquarter
I.P. Estate
New Delhi ...Respondents

(By Advocate : Shri Rajinder Pandita)

OA 833 of 1997

Maharaj Singh
(D-2784)
S/o Sh. Jihan Singh
R/o B-3/185, Yamuna Vihar
Delhi - 110 053 ...Applicant

(By Advocate : Shri Shyam Babu)

Versus

1. Govt. of NCT Delhi
through its
Chief Secretary
5, Sham Nath Marg,
Delhi
2. Commissioner of Police
Delhi
Police Headquarter
I.P. Estate
New Delhi ...Respondents

(By Advocate : Shri Rajinder Pandita)

OA 905 of 1997

Ramesh Kumar
(18/E)
S/o Sh. Ghisa Ram Dabas
R/o C-5, P.S. Punjabi Bagh
New Delhi

...Applicant

(By Advocate : Shri Shyam Babu)

Versus

1. Commissioner of Police
Delhi
Police Headquarter
I.P. Estate
New Delhi
2. Govt. of NCT Delhi
through its
Chief Secretary
5, Sham Nath Marg,
Delhi

...Respondents

(By Advocate : Shri Arun Bhardwaj)

OA-780 of 1997

Maharaj Singh (D-2784)
S/o Shri Jihan Singh,
R/o B-3/185, Yamuna Nagar,
Delhi

...Applicant

(By Advocate : Shri Shyam Babu)

Versus

Union of India, through

1. The Govt. of NCT of Delhi
through its Chief Secretary,
5, Shyam Nath Marg,
Delhi
2. The Commissioner of Police, Delhi
Police Headquarters,
I.P. Estate,
New Delhi
3. The Sr.Addl. Commissioner of Police,
(Administration)
Police Headquarters,
I.P. Estate,
New Delhi

...Respondents

(By Advocate : Shri Rajinder Pandita)

OA-389 of 1997

Ramesh Kumar (18/E)
S/o Shri Ghisa Ram Dabas,
R/o C-5, P.S. Punjabi Bagh,
New Delhi

...Applicant

(By Advocate : Shri Shyam Babu)

Versus

1. Commissioner of Police
Delhi,
Police Headquarter,
I.P. Estate, New Delhi
2. Dy. Commissioner of Police
(HQ-1),
Police Headquarter
I.P. Estate, New Delhi

... Respondents

(By Advocate : Shri Arun Bhardwaj)

ORDER (Oral)

Hon'ble Dr. Jose P. Verghese, Vice Chairman(J) -

One of the reliefs other than quashing the show cause notice issued to the applicant, is the regularisation of the service of the applicant in accordance with Rule 5(ii) of Delhi Police (Promotion & Confirmation) Rules, 1980. The respondents shall in view of the above order take appropriate steps for regularisation of the service of the applicant in accordance with law. These OAs are identical in facts as that of OA-732/97. In view of the orders passed today by us in OA-732/97, the same orders shall be applicable in these OAs as well. A copy of the order in OA-732/97 shall also be enclosed along with the copy of the orders in these OAs.

These OAs are disposed of. No order as to costs.

Kansu
(N. Sahu)
Member (A)

/Kant/

J
(Dr. Jose P. Verghese)
Vice Chairman(J)